

ITEM NO.35

COURT NO.1

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 2668/2022

(Arising out of impugned final judgment and order dated 01-03-2021 in WP No. 25670/2019 passed by the High Court Of Judicature At Madras)

DIRECTORATE OF ENFORCEMENT

Petitioner(s)

VERSUS

PADMANABHAN KISHORE

Respondent(s)

(FOR ADMISSION and I.R.[FOR DISPOSAL])

Date : 17-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Balbir Singh, ASG
Mr. Mukesh Kumar Maroria, AOR
Ms. Alka Agarwal, Adv
Ms. Snehashish Mukerjee Adv
Mr. Naman Tondan Adv
Mr. Digvijay Dam Adv
Mr. Vishal Agarwal, Adv.

For Respondent(s)
Mr. P. Soma Sundaram, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 19th October, 2022.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
COURT MASTER

